

**Sanctioned strength, vacancy position etc. of officers & Staff (Non judicial) of district judiciary
(For substantive posts only)**

Name of establishment : District Court, Champai.

Sl. No	Name of all the posts (In order of regular sale of pay as per ROP Rule/If a cadre consists of more than one post, all posts should be indicated in the list) (Example indicated below is not exhaustive)	Name of incumbent/vacant from dd/mm/yyyy (Whichever is applicable)	Normal mode of recruitment(Direct/Promotion), as per existing Rules/Notifications etc. (indicate compassionate appointment, if any)	Recruiting authority (Gauhati High Court/Head of the establishment, whichever is applicable)	Whether the post is unreserved or reserved for SC/ST(P)/ST(H)/OBC/MOBC/PWD/Woman	Govt sanction letter No. & date of the creation of the post (chronologically)
1.	Sheristadar					
2.	Head Assistant					
3.	Executive Assistant, if any					
4.	Stenographer Grade-I					
6.	Stenographer Grade-II	1. Not filled up		District & Sessions Judge, Aizawl Judicial District		A.12011/35/2008-LJE dt.31.01.2013
7.	Stenographer Grade-II					
8.	Stenographer Grade-III	1. Lallawmkima	Direct	District & Sessions Judge, Aizawl Judicial District		A.12011/35/2008-LJE dt.31.01.2013
		2. Not filled up		District & Sessions Judge, Aizawl Judicial District		A.12011/35/2008-LJE dt.31.01.2013
9.	Stenographer Grade-III					
10.	UDA	1. P.C. Lalsangpuii	Promotion	District & Sessions Judge, Aizawl Judicial District		A.12011/29/97-LJE/118 Dt.22.04.2003
11.	UDA					
12.	LDA	1. H.Sangzuali	Direct	District & Sessions Judge, Aizawl Judicial District		A.12011/25/97-LJE/229 Dt.02.02.1999
		2. Lalhmangaihi	Direct	District & Sessions Judge, Aizawl Judicial District		A.12011/25/97-LJE/290 Dt.02.06.2008
		3. R.Vanlathruaii	Direct	District & Sessions Judge, Aizawl Judicial District		A.12011/25/97-LJE/290 Dt.02.06.2008
		4. K.Malsawmtluangi	Direct	District & Sessions Judge, Aizawl Judicial District		A.12032/1/2008-LJE Dt.12.08.2008
		5. R.Lalnunpuia	Direct	District & Sessions Judge, Aizawl Judicial District		A.12032/1/2008-LJE Dt.12.08.2008
		6. Lalliankima	Direct	District & Sessions Judge, Aizawl Judicial District		A.12032/1/2008-LJE Dt.12.08.2008
		7. F.Lalthenlova	Direct	District & Sessions Judge, Aizawl Judicial District		A.12032/1/2008-LJE Dt.12.08.2008
13.	LDA					
14.	LDA					
15.	Copyist					
16.	Copyist					
17.	Typist					
18.	Typist					
19.	Daftry					
20.	Process Server					
21.	Process Server					
22.	Driver	1. Not filled up		District & Sessions Judge, Aizawl Judicial District		A.12011/35/2008-LJE dt.31.01.2013

23.	Driver				
24.	Office Peon	1. Saphliri	Direct	District & Sessions Judge, Aizawl Judicial District	E.O. No. 18/1992, dt. 20.08.1992
		2. Rothangliana	Direct	District & Sessions Judge, Aizawl Judicial District	E.O. No. 32/1995, dt. 12.12.1995
		3. Lalchhanhimi	Direct	District & Sessions Judge, Aizawl Judicial District	A.12011/35/2008-LJE dt.31.01.2013
		4. Not filled up		District & Sessions Judge, Aizawl Judicial District	A.12011/35/2008-LJE dt.31.01.2013
25.	Office Peon				
26.	Day Chowkidar				
27.	Night Chowkidar	1. Not filled up		District & Sessions Judge, Aizawl Judicial District	A.12011/35/2008-LJE dt.31.01.2013
28.	Safai Karmachari	1. Not filled up		District & Sessions Judge, Aizawl Judicial District	A.12011/35/2008-LJE dt.31.01.2013
29.	Safai Karmachari				

[Signature]
10/10/16

Full signature & Designation of Dealing assistant with date

Bench Clerk - III

[Signature]
10/10/16

Full signature of Sheristadar/Head Assistant (whichever is applicable) with date

Full signature of Presiding Officer with date & seal

[Signature]
10/10/16

Addl. District & Sessions Judge
Aizawl Judicial District
Mizoram, Aizawl